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Reference Speech dated 1st April, 2015 by Hon'ble Mr. Justice Ajit Singh, Judge, Rajasthan High Court, on the eve of retirement of Hon'ble Mr. Justice V.K. Mathur.

- 1. My Esteemed Colleagues on the Bench
- Shri G.S. Gill, Addl. Advocate General, State of Rajasthan.
- Shri Ashok Mehta Chairman, Bar Council of Rajasthan.
- Shri Manoj Sharma
 President, Rajasthan High Court Bar Association, Jaipur.
- 5. Shri Rajeev Mehrishi, President, The Jaipur Bar Association, Jaipur.
- 6. Members of the Bar.
- 7. Members of Judicial Services & officers of the Registry.
- 8. Mrs. Mathur and other dignified family members.
- 9. Ladies & Gentlemen.

We have assembled here to bid farewell to Hon'ble Mr. Justice V.K. Mathur, who is retiring after rendering more than 18 years of noteworthy and commendable services to the Rajasthan Judiciary.

Justice Mathur was born on 2nd of April 1953. After obtaining the degrees of B.Sc. and LL.B., he entered the legal profession in 1996. He practiced mainly on the Civil and Criminal side in the District Court and High Court at Jaipur Bench. During his professional career, he displayed great skill.

His lucrative practice notwithstanding, motivated by the urge to be a part of the institutional justice mechanism, he did forsake his professional returns and participated in the process for direct recruitment to the Rajasthan Higher Judicial Service. Thus, started his judicial journey in August 1996 as Additional District and Sessions Judge, whereafter he was promoted to the DJ Cadre. The High Court in due course recognized his remarkable qualities of head and heart, which is reflected from the coveted postings offered to him as Special Judge (SC/ST) Court, Alwar, Designated Judge (TADA) and Special Judge (Anti Corruption Court), Ajmer, Presiding Officer (Wakf Tribunal), Jaipur, and Officer on Special Duty (Finance cum Infrastructure) in High Court. In the performance of his duties, he exhibited noteworthy zeal, dedication, devotion, commitment, enthusiasm and pragmatism. His Lordship, richly deserving, was elevated as Judge of the Rajasthan High Court on 21st

January 2013.

Justice Mathur is singularly kind and courteous to all. He is informed with admirable clarity and precision. He personifies simplicity, generosity, punctuality, wisdom and commitment. Soft spoken, yet firm on principles, he is possessed of qualities to hear with patience; to answer with wisdom and soberness; to consider with diligence and industry; and to decide impartially and with humility. In his Court, there has never been any hustling or unpleasantness, rather even the losing side departed with a feeling of satisfaction. His orders are well equipped with reasoning and detailed consideration of each and every aspect of the lis decided. His attitude towards the junior members of the Bar has been excellent and he used to encourage and guide them. He never allowed any indiscipline and maintained high decorum and traditions in Court. He has several landmark judgments to his credit and has set high standard of judicial ethics. Because of his great virtues and humility, he, as a great human being, commanded the respect of the Bench and Bar.

The contribution of Justice Mathur on judicial side as well as in administrative matters is commendable and praiseworthy. For the noteworthy, excellent and meritorious services rendered by him in the

field of law upholding high traditions, this institution shall always remain thankful and indebted to him.

No doubt Justice Mathur is demitting his office, but he shall always remain in our hearts and continue to inspire us in our march ahead. I am confident that in future also, he would dedicate himself with the same commitment and spirit so as to serve the cause of justice and humanity.

I, on behalf of my esteemed colleagues on the Bench and on my own behalf, wish you and Madam Mathur all the best for future. May the Almighty bless them and members of their family with a very happy, healthy, peaceful and prosperous life.